

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

4. CP 4721/2018

**CORAM: SHRI ASHOK KUMAR BORAH, HON'BLE MEMBER (J)**  
**SHRI SHYAM BABU GAUTAM, HON'BLE MEMBER (T)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE**  
**NATIONAL COMPANY LAW TRIBUNAL ON 09.07.2021**

**NAME OF THE PARTIES: - Thomas Weisel International Limited**  
**V/s**  
**RoC, Mumbai**

**Section 252(3) of Companies Act, 2013**

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**ORDER**

The matter is taken up through Virtual Hearing (VC). The Company  
Petition is deferred for Pronouncement of Order. The next date of  
pronouncement is **12.07.2021**.

Sd/-  
**SHYAM BABU GAUTAM**  
**Member (Technical)**

Sd/-  
**ASHOK KUMAR BORAH**  
**Member (Judicial)**